

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4.C.P.1014/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.04.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

v/s.

JM Ferro Alloys Private Limited

SECTION 213, 241-242 & 244 OF COMPANIES ACT, 2013.

ORDER

Counsel for the petitioner present and seeks time to serve the notice on the respondents. Time granted. List this matter on 01.05.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)